

Transport Ministry and the Railway Ministry for the easy movement and for some refrigerated van for the perishable so that it would help in the implementation of more productivity in the fruits and perishable products.

S. BUTA SINGH : Sure, Sir.

MR. SPEAKER : That will be a nice step because if other countries have, then why don't we.

S. BUTA SINGH : Already the hon. Prime Minister has given us the direction to see that the horticulture and specially the perishable fruit, vegetables, flowers should be given due importance and we are trying to see that specially in the big cities, the cosmopolitan cities, the prices of these essential commodities are not allowed to go up, and this can be done only through the efficient transportation. Our farmers who are growing grapes in Maharashtra, in Karnataka, in Andhra Pradesh, are finding it difficult to sell their commodities and, Sir, we have gone to the extent of requesting the Civil Aviation Minister to provide us cheaper transportation for this highly perishable commodity and he has given us a very sympathetic reply.

MR. SPEAKER : I shall now put all the cut motions moved to the Demands for Grants relating to the Ministry of Agriculture to vote together, unless any hon. Member desires that any of his out motions may be put separately.

All the cut motions were put and
Negatived.

MR. SPEAKER : I shall now put the Demands for Grants relating to the Ministry of Agriculture to vote.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending 31st day of March, 1987 in respect of the heads

of Demands entered in the second column thereof against Demand Nos. 1 to 9 relating to the Ministry of Agriculture."

The motion was adopted.

MR. SPEAKER : Now I have got two minutes left.

[Translation]

If the House agrees, I will put the remaining Demands to the vote of the House.

SOME HON. MEMBERS : Yes Sir, you may do it.

[English]

MR. SPEAKER : O.K. If the House says.

OUTSTANDING DEMANDS FOR GRANTS (GENERAL) 1986-87

Ministries of Communications, Environment and Forests, Finance, etc. etc.

[English]

MR. SPEAKER : I shall now put the outstanding Demands for Grants relating to the Ministries/Departments to vote.

The question is :

"That the respective sums not exceeding the amounts of Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1987, in respect of the heads of demands entered in the second column thereof against—

- (1) Demands Nos. 13 to 16 relating to the Ministry of Communications;
- (2) Demand Nos. 26 to 28 relating to the Ministry of Environment and Forests;
- (3) Demand Nos. 30 to 41 relating to the Ministry of Finance;

- | | |
|---|---|
| <p>(4) Demand Nos. 44 to 46 relating to the Ministry of Health and Family Welfare;</p> <p>(5) Demand Nos. 57 to 62 relating to the Ministry of Human Resource Development;</p> <p>(6) Demand Nos. 63 to 65 relating to the Ministry of Industry;</p> <p>(7) Demand Nos. 69 to 70 relating to the Ministry of Labour;</p> <p>(8) Demand Nos. 71 and 72 relating to the Ministry of Law and Justice;</p> <p>(9) Demand Nos. 73 and 74 relating to the Ministry of Parliamentary Affairs and Tourism;</p> <p>(10) Demand No. 75 relating to the Ministry of Personnel, Public Grievances and Pensions;</p> <p>(11) Demand Nos. 77 and 78 relating to the Ministry of Planning;</p> | <p>(12) Demand No. 79 relating to the Ministry of Programme Implementation;</p> <p>(13) Demand No. 86 relating to the Ministry of Textiles;</p> <p>(14) Demand Nos. 87 to 91 relating to the Ministry of Transport;</p> <p>(15) Demand Nos. 92 to 96 relating to the Ministry of Urban Development;</p> <p>(16) Demand No. 98 relating to the Ministry of Welfare;</p> <p>(17) Demand No. 105 relating to Lok Sabha;</p> <p>(18) Demand No. 106 relating to Rajya Sabha; and</p> <p>(19) Demand No. 107 relating to the Secretariat of the Vice-President."</p> |
|---|---|

The motion was adopted.

Demands for Grants (General) 1986-87 in respect of Ministries of Communications, Environment and Forests, Finance, etc. etc. voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 13th March, 1986		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
Ministry of Communications					
13.	Ministry of Communications	1,01,73,000	6,00,00,000	5,08,66,000	9,00,02,000
14.	Overseas Communications Service	60,25,000
15.	Postal Services	1,45,86,67,000	6,05,50,000	7,29,33,33,000	30,27,50,000
16.	Telecommunication Services	2,45,41,66,000	1,52,83,17,000	12,27,08,34,000	7,64,15,84,000
Ministry of Environment and Forests					
26.	Ministry of Environment and Forests	27,13,000	...	1,35,65,000	...
27.	Environment	13,30,32,000	...	66,51,60,000	...
28.	Forests and Wild Life	8,19,50,000	2,000	64,84,49,000	10,08,000

1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
Ministry of Finance					
30.	Ministry of Finance	2,47,33,000	...	12,36,67,000	...
31.	Customs	15,63,11,000	9,73,50,000	78,15,55,000	48,67,50,000
32.	Union Excise Duties	17,73,46,000	...	88,67,32,000	...
33.	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax	19,39,63,000	...	96,98,17,000	...
34.	Stamps	8,98,29,000	1,30,12,000	42,28,31,000	3,28,48,000
35.	Audit	24,43,26,000	...	1,22,16,30,000	...
36.	Currency Coinage and Mint	37,99,22,000	29,60,83,000	1,89,78,13,000	98,25,16,000
37.	Pensions	35,31,31,000	...	1,76,56,52,000	...
38.	Opinion and Alkaloid Factories	26,19,21,000	1,19,17,000	18,04,71,000	95,85,000
39.	Transfer to State Governments	8,14,94,17,000	...	17,29,43,87,000	...
40.	Other Expenditure of the Ministry of Finance	3,32,94,47,000	8,91,09,14,000	8,14,10,76,000	6,77,75,71,000
41.	Loans to Government Servants, etc.	...	29,23,67,000	...	1,46,18,33,000
Ministry of Health and Family Welfare					
44.	Ministry of Health and Family Welfare	35,62,000	...	1,78,08,000	—
45.	Medical and Public Health	53,33,76,000	19,19,80,000	2,66,92,78,000	95,98,99,000
46.	Family Welfare	95,63,58,000	89,83,000	4,78,17,87,000	4,49,17,000
Ministry of Human Resource Development					
57.	Ministry of Human Resources Development	1,18,01,000	...	5,90,04,000	...
58.	Education	1,09,73,28,000	4,24,000	5,48,85,39,000	21,18,000
59.	Youth Affairs and Sports	11,00,23,000	50,65,000	60,03,17,000	2,53,25,000
60.	Women's Welfare	25,51,58,000	...	1,32,57,93,000	...
61.	Art and Culture	9,50,99,000	...	47,54,93,000	...
62.	Archaeology	3,27,93,000	...	16,39,67,000	...
Ministry of Industry					
63.	Ministry of Industry	2,28,04,000	8,000	11,40,23,000	42,000
64.	Industries	17,78,36,000	71,42,83,000	91,52,25,000	3,04,94,17,000

1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
65.	Village and Small Industries	42,89,47,000	23,43,51,000	2,14,47,33,000	1,17,17,55,000
Ministry of Labour					
69.	Ministry of Labour	31,00,000	...	1,55,00,000	...
70.	Labour and Employment	27,18,74,000	15,17,000	1,35,93,72,000	75,84,000
Ministry of Law and Justice					
71.	Ministry of Law and Justice	5,21,41,000	...	26,07,04,000	...
72.	Administration of Justice	17,27,000	...	86,32,000	...
Ministry of Parliamentary Affairs and Tourism					
73.	Department of Parliamentary Affairs	10,49,000	...	52,46,000	...
74.	Department of Tourism	2,90,97,000	1,84,33,000	14,54,84,000	9,21,07,000
Ministry of Personnel, Public Grievances and Pensions					
75.	Ministry of Personnel, Public Grievances and Pensions	4,12,81,000	...	20,64,06,000	...
Ministry of Planning					
77.	Planning	1,43,39,000	...	7,36,93,000	...
78.	Statistics	4,47,76,000	...	22,38,77,000	...
Ministry of Programme Implementation					
79.	Ministry of Programme Implementation	7,63,000	...	38,17,000	...
Ministry of Textiles					
86.	Ministry of Textiles	52,41,43,000	35,68,32,000	2,62,07,12,000	1,78,91,62,000
Ministry of Transport					
87.	Ministry of Transport excluding Railways	1,34,18,000	...	6,47,40,000	...
88.	Roads	40,88,86,000	56,23,91,000	2,04,44,32,000	2,81,19,52,000
89.	Ports, Lighthouses and Shipping	23,55,94,000	45,79,85,000	1,12,87,74,000	2,60,92,26,000
90.	Road and Inland Water Transport	2,36,42,000	21,51,05,000	11,82,10,000	75,55,28,000
91.	Aviation	10,33,64,000	11,30,67,000	44,82,19,000	31,53,35,000

1	2	3	4
	Revenue Rs.	Capital Rs.	Revenue Rs.
Ministry of Urban Development			
92. Ministry of Urban Development	38,24,000	...	1,91,20,000
93. Public Works	21,21,24,000	12,51,84,000	1,06,06,21,000
94. Water Supply and Sewerage	32,66,000	...	1,63,34,000
95. Housing and Urban Development	5,90,95,000	12,39,21,000	29,54,72,000
96. Stationery and Printing	10,37,42,000	...	51,87,07,000
Ministry of Welfare			
98. Ministry of Welfare	44,01,65,000	11,67,000	2,09,28,24,000
105. Lok Sabha	2,01,85,000	...	10,09,25,000
106. Rajya Sabha	84,35,000	...	4,21,78,000
107. Secretariat of the Vice- President	2,25,000	...	11,28,000

18.02 hrs.

APPROPRIATION (NO. 3) BILL

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH : I introduce the Bill.

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87, be taken into consideration."

MR. SPEAKER : Motion moved :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87, be taken into consideration."

SHRI G.M. BANATWALLA (Ponnani) : Mr. Speaker, Sir, we have now the Appropriation Bill before us. At the stroke of six, you applied the guillotine and there was a general massacre.

MR. SPEAKER : Unfortunately from such a man who is just non-violent himself !